NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. Company Appeal/17/2022

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023

NAME OF THE PARTIES: - Suyog Precision & Engineering Works Private Limited
V/s
Registrar of Companies Mumbai

APPEARANCES: -
FOR PETITIONER : Absent.
FOR RESPONDENT : Adv. Gaurav Sharadchandra Deshpande

Section: Sec. 252(1) of the Companies Act, 2013

ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time this matter could not be taken. List this matter for hearing on **10.02.2023**.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

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